

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr
Vs

...

Applicant/Petitioner

Earth Iconoic Infrastructures Pvt ltd

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 21.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shashank Raghav, Adv.
For the Liquidator : Mr. H.C. Manchanda, Adv.
For the Noida SEZ : Mr. R. Soundararajan, Mr. Anshul Rawat, Advs. R2

ORDER

IA-3787(PB)/2020:-

On the application moved by liquidator, respondents are peremptorily directed to file their replies within two weeks hereof.

List on 01.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)